

à

C.A.No. 1897 OF 1998
ITEM No.102

Court No. 7

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1897 of 1998

L.Venkatesan
...
Appellant (s)

VERSUS

State of T.N. & Ors.
...
Respondent (s)

(With appln. for permission to submit additional documents and
exemption from filing O.T. and with office report)

WITH

S.L.P. © No. 830/2003 (With prayer for interim relief)

Date : 21/01/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s) Mr. V.A.Mohta, Sr.Adv.
Mr. M.A.Chinnasamy, Adv.

For Respondent (s)Mr. L.N.Rao, ASG
Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. L.N.Rao, learned ASG states that an order has already been passed and that the same will be communicated to the appellant latest by tomorrow. Adjourned for two weeks.

Anita

(Jasbir Singh)
Court Master